



**REGIONAL OFFICE**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**Plot No 68, Shanti Nagar, Main Highway Road, Sirohi , Rajasthan -307001**

RPCB/RO/Sirohi/Legal-10/ 1998

Date: 04/01/2024

**Through:- Email**

**The Registrar**

**Hon'ble National Green Tribunal**

**Central Zonal Bench, Bhopal**

Sub:- Compliance report of order of Hon'ble NGT Central Zone Bench, Bhopal order dated 06/11/2023 in case of OA No. 160/2023 (CZ) Sangharsh Samiti, Mount Abu through its President V/s State of Rajasthan & Ors.

Ref:- Hon'ble NGT Central Zone Bench, Bhopal order dated 06/11/2023 in case of OA No. 160/2023 (CZ)

Sir,

With reference to above subject, kindly find enclosed compliance report of order of Hon'ble NGT Principal Bench, New Delhi dated 06/11/2023 in case of OA No. 160/2023 (CZ) Sangharsh Samiti, Mount Abu through its President V/s State of Rajasthan & Ors. for necessary action please.

Regards,

Encl: As above

Yours Sincerely

  
Regional Officer  
RSPCB, Sirohi

**Visit report of Gandhi Vatika near Nakki Lake, Mount Abu, District Sirohi in compliance of Order passed by Hon'ble National Green Tribunal, Central Zone Bench Bhopal on dated 06/11/2023 in the matter of Original Application No.160/2023(CZ), Sangharsh Samiti, Mount Abu through its President V/s State of Rajasthan & Ors.**

A committee for site inspection was constituted by Sub Divisional Magistrate Mount Abu, District Sirohi vide order no. NGT/2023/816 dated 18/12/2023 in compliance of Order passed by Hon'ble National Green Tribunal, Central Zone Bench Bhopal on dated 06/11/2023 in the matter of Original Application No.160/2023(CZ), Sangharsh Samiti, Mount Abu through its President V/s State of Rajasthan & Ors. of following official to inspect the site mentioned in case and to report factual status:-

- i. Shri Shiv Kumar, Regional Officer, Rajasthan State Pollution Control Board, Sirohi
- ii. Shri Rajendra Gupta, Assistant Town Planner, Nagar Palika, Mount Abu, District Sirohi.

Committee visited site mentioned in above case i.e. Gandhi Vatika near Nakki Lake, Mount Abu, District Sirohi on date 19/12/2023. The observations during the visit were as follows-

1. A portion of land of Gandhi Vatika near Nakki Lake, Mount Abu, District Sirohi was started paving for which laying of masonry stone /Kharanja stone on the land was started. Some portion of land is covered by masonry stone /Kharanja stone which is stopped in between. Some masonry stone/ Kharanja stone and stone grit was found accumulated at the site.



2. During inspection Shri Navodit Singh, Assistant Engineer, Nagar Palika, Mount Abu, District Sirohi informed that work of pavement of land by interlocking was started in Gandhi Vatika in reference to work order for Fixing of Interlocking at Gandhi Vatika near Nakki Lake, Mount Abu issued to M/s Maheera Construction & Suppliers, Mount Abu issued by Commissioner, Municipal Board, Mount Abu District Sirohi vide letter no. MBA/W.O./23-24/1481-1485 dated 06/09/2023. Copy of work order enclosed.
3. D.B. Civil Writ Petition No. 16413/2023 is filed on date 11/10/2023 in Hon'ble High Court of Judicature for Rajasthan at Jodhpur by (1) Shri Bharat Singh Rathore S/o Shri Heera Singh Rathore, Aged About 60 Years, 6/7 Sanand House, Nakkii Road, Mount Abu, District Sirohi and (2) Shri Bharat Tyagi S/o Shri Omprakash Tyagi, Aged About 40 Years, 72, C.P.W Quarter, Ward No.19, Near Global Hospital, Block No.1, Mount Abu, District- Sirohi against (1). State of Rajasthan, through The Secretary to The Government, Department of Local Self Government, Government of Rajasthan, Secretariat, Jaipur. (2). Director, Directorate of Local Self Government, Rajasthan, Jaipur. (3). Municipal Board, Mount Abu, District Sirohi Through its Commissioner. (4). M/s Maheera Construction And Suppliers, Through Commissioner, Municipal Board Mount Abu, District Sirohi regarding Fixing of Interlocking at Gandhi Vatika near Nakki Lake, Mount Abu District Sirohi.
4. Hon'ble High Court of Judicature for Rajasthan at Jodhpur in matter D.B. Civil Writ Petition No. 16413/2023 has ordered on dated 19/10/2023 (copy enclose) as below:-
- “We direct the respondents to produce the pictorial maps/diagrams of the work being sought to be carried out by the respondents”**



**“List this case on 02<sup>nd</sup> November, 2023”.**

**“No further construction shall be carried out till the next date of hearing”.**

5. In compliance to the order passed by the Hon’ble High Court, Jodhpur on date 19/10/2023, Commissioner Municipal Board, Mount Abu, District Sirohi has directed to M/s Maheera Construction & Suppliers, Mount Abu vide letter no. 1725 dated 20/10/2023 to stop the work of fixing interlocking at Gandhi Vatika at Mount Abu (copy of letter enclosed).
6. During inspection work was not going on.

  
(Rajendra Gupta)  
Assistant Town Planner,  
Nagar Palika, Mount Abu,  
District Sirohi)

  
(Shiv Kumar)  
RO, RSPCB, Sirohi

Photographs of site captured during inspection is as below



Handwritten signatures and initials in blue ink.

## आदेश

माननीय राष्ट्रीय हरित अधिकरण भोपाल में दर्ज मूल प्रार्थना पत्र संख्या 160/2023 (CZ) सघर्ष समिति माउण्ट आबू बनाम स्टेट ऑफ मध्यप्रदेश व अन्य में निम्न कमेटी का गठन किया जाता है।

1. श्री शिवकुमार , क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदुषण नियंत्रण मंडल सिरोही , मो.नं. 9414441281

2. श्री राजेन्द्र गुप्ता , सहायक नगर नियोजक, नगरपालिका, आबूपर्वत। मो.नं. 9414730967

आपको निर्देशित किया जाता है। आगामी दो दिवस में मौका निरीक्षण कर तथ्यात्मक रिपोर्ट प्रस्तुत करे ताकि माननीय राष्ट्रीय हरित अधिकरण में राज्य सरकार की ओर से जवाबदावा भिजवाया जा सकें।



(सिद्धार्थ पालानीचामी)

आई.एस.

उपखण्ड अधिकारी

आबूपर्वत

दिनांक : 18.12.2023

क्रमांक/एनजीटी/2023/  
प्रतिलिपि :-

श्रीमान जिला कलक्टर महोदय, सिरोही की सेवा में वास्ते अनुमोदनार्थ प्रेषित है।



उपखण्ड अधिकारी

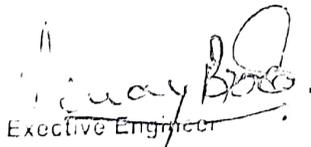
आबूपर्वत

**DETAILED ESTIMATE**

OFFICE OF THE MUNICIPAL BOARD, MOUNT ABU, DIST. - SIROHI (RAJ.)

Work :- Fixing of Interlocking at Gandhi Vatika at Mount Abu

S.R. Code	Name of item	No	L	B	H	Qty	Unit	Rate	Amount	
1.2.1	Earth work in excavation for roadway including forming bottom and side slopes in accordance with requirement of line grades and cross sections and disposal of surplus material with all lift and lead upto 1000 metre as per MoRT&H specification clause 30.1 in all type of soil.									
		25	26	0	23	149.5				
						Total	149.50	Cum	214.50	32067.75
30.35	Random rubble dry stone Kharanja (soling) under floor									
		25	26	0	23	149.5				
						Total	149.50	Cum	1838.00	274781.00
9.11	Providing and fixing of 60mm thick precast cement concrete interlocking paver block casted with rubber moulds in approved reflective colour and design having minimum compressive strength of 300 kg/sq cm. The CC paving blocks be laid on average 50mm thick bed of coarse sand and the joint is to be filled with fine sand. Laying procedure on compacted sub-base as defined. Complete job is to be executed as per the instruction of Engineer in charge. The rates to be inclusive of all lead & lifts etc. complete as per specifications.									
		25	26			650				
						Total	650.00	sqm	737.00	479050.00
32.2	Cement plastering including T&P, scaffolding material and complete labour, including cost of water, curing, racking of joints etc with 12 mm cement plaster of mix 1:6 (1 cement : 6 fine/coarse sand)									
		63	0	8		50.4				
						Total	50.40	sqm	192.00	9676.80
	Providing and laying in position cement concrete of specified grade excluding the cost of centring and shuttering - All work upto plinth level 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 20 mm nominal size)									
						Total	10.00	cum	5360.00	53600.00
									Total	849175.55

T.S No 22/2023-24 Dated 9/8/2023  
 Technically sanctioned to Rs 8.49 Lacs only  
 Subjected to administrative and financial Sanction  
  
 Executive Engineer  
 Municipal Council Sirohi  
 Dist Sirohi (Raj.)

  
 Junior Engineer  
 (Municipal Board Mount  
 Abu)

  
 Assistant Engineer  
 (Municipal Board Mount  
 Abu)

Tender No. 4

# OFFICE OF THE MUNICIPAL BOARD, MOUNT ABU

## WORK ORDER

No.: MBA/W.O./23-24/1481-1485

DATE 06/9/23

M/S Maheera Construction & Suppliers.

NIT No :- 998-1002

Dated :- 10-8-2023

Sale of Tender:- 28-08-2023 Receipt/Opening Date of Tender 28-08-2023

Sub:- Your Tender work of **Fixing of Interlocking at Gandhi Vatika at Mount Abu** Your Tender for the above-mentioned work has been accepted by Municipal Board, Mount Abu @ **11.90% Below** of BOQ The Total Amount **748124** /-(in Seven Lacs Fourty Eight Thousand One Hundred Twenty Rs. only) on under mentioned terms:-

- |                                    |   |
|------------------------------------|---|
| 1. Main work                       | <b>Fixing of Interlocking at Gandhi Vatika at Mount Abu</b> |
| 2. Sub-Work                        | As mentioned in 'BOQ'                                       |
| 3. Name of Contractor              | Mr.   |
| 4. Zone/Ward/Colony                |   |
| 5. Financial Head (Source of fund) | General Fund  |
| 6. Sanction Details :-             | Chairman Municipal Board                                    |
| 7. Technical Sanction              | Amount Rs 8.49 Lacs/- Authority/AEN                         |
| 8. A&F Sanctioned                  | Amount Rs 8.49 Lacks/- Authority Chairman Mount Abu         |
| 9. Earnest Money deposit           | 4246/- Rs. Cash   |
| 10. Tender Premium Rate :-         | 11.90% Below  |
| 11. Schedule of rates              | BOQ Rate, RUIDP SOR 2022                                    |
| 11. Name of Ward Member            |   |

You are hereby directed to undertake the work at once. The time allowed to complete the work as:

Date of Commencement 06/09/23 60 Day 's  
Date of Completion 06/11/23

The letter of acceptance together with the tender submitted by you applying, all the conditions as per contract agreement to be executed between you and the Municipal Board, Mount Abu, for the aforesaid work.

If the work is not started from the date of commencement, action will be taken as per agreement.

No extra and excess item will be executed without prior and written order of undersigned. It may please be ensured that the work is carried out according to B.S.R specification. A Copy of "Boq" is enclosed.  
Encl. "Boq". Schedule

विशेष नोट :- प्रस्तावित स्थल का कार्य प्रारम्भ करने से पूर्व एवं कार्य पूरा करने के पश्चात फोटो खिंचवाना आवश्यक है।

Commissioner

Municipal Board, Mount Abu

DATE.....

No.: MBA/W.O./22-23/  
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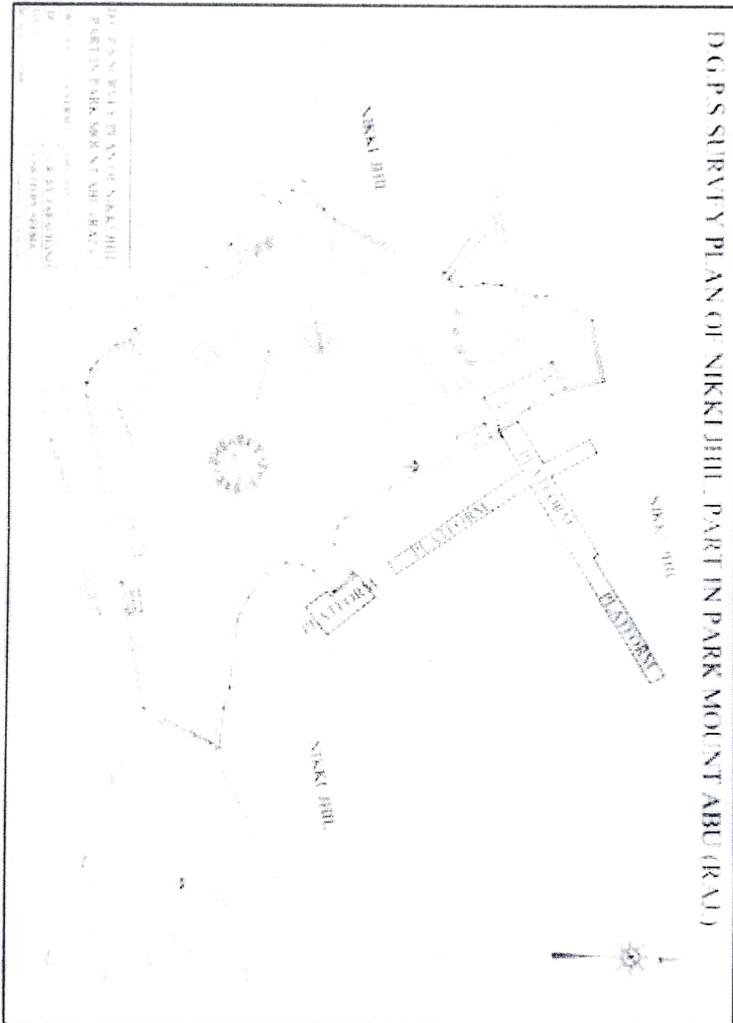
1. Chairman Municipal Board, Mount Abu.
2. Assistant Engineer, Municipal Board Mount Abu
3. Junior Accountant, Municipal Board, Mount Abu
4. Gard file.

Commissioner

Municipal Board, Mount Abu

ABIA

D.G.P.S SURVEY PLAN OF NIKKIJIHI, PART IN PARK MOUNT ABU (R.A.)



D.G.P.S SURVEY PLAN OF NIKKIJIHI  
PART IN PARK MOUNT ABU (R.A.)  
SCALE: 1:1000  
DATE: 10/10/2010  
DRAWN BY: S. S. SINGH  
CHECKED BY: S. S. SINGH

  
**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT  
JODHPUR**

D.B. Civil Writ Petition No. 16413/2023

1. Bharat Singh Rathore S/o Shri Heera Singh Rathore, Aged About 60 Years, 6/7 Sanand House, Nakkii Road, Mount Abu, District Sirohi.
2. Bharat Tyagi S/o Shri Omprakash Tyagi, Aged About 40 Years, 72, C.p.w Quarter, Ward No.19, Near Global Hospital, Block No.1, Mount Abu, District- Sirohi.

----Petitioners

Versus

1. State Of Rajasthan, Through The Secretary To The Government, Department Of Local Self Government, Government Of Rajasthan, Secretariat, Jaipur.
2. Director, Directorate Of Local Self Government, Rajasthan, Jaipur.
3. Municipal Board, Mount Abu, District Sirohi Through Its Commissioner.
4. M/s Maheera Construction And Suppliers, Through Commissioner, Municipal Board Mount Abu, District Sirohi.

----Respondents

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For Petitioner(s) : Mr. Pritam Solanki  
For Respondent(s) : Mr. Sunil Beniwal, AAG

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**HON'BLE THE CHIEF JUSTICE AUGUSTINE GEORGE MASIH  
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR**

**Order**

**19/10/2023**

Learned counsel for the respondents states that the affidavit of Shri Ram Kishore, Commissioner, ULB would be filed in the Registry today itself. A copy thereof has been shown to the Court. On going through the same, we direct the respondents to produce the pictorial maps/diagrams of the work being sought to be carried out by the respondents.

List this case on 02<sup>nd</sup> November, 2023.

No further construction shall be carried out till the next date of hearing.

**(VINIT KUMAR MATHUR),J**      **(AUGUSTINE GEORGE MASIH),CJ**

174-Jayesh/-

SAY NO TO PLASTIC



E mail:-palikaabu@yahoo.in  
फोन न. 02974-235172

कार्यालय नगर पालिका मण्डल, आबूपर्वत, सिरोही(राज0)  
क्रमांक/न.पा.आबू /निर्माण/2023/1725

दिनांक:-20/10/23

मैसर्स माहिरा कन्स.  
आबूपर्वत।

विषय :- Fixing of inetlocking at Gandhi vatika at mount abu

उपरोक्त विषयान्तर्गत लेख है कि माननीय उच्च न्यायालय के आदेश क्रमांक 16413 दिनांक 19.10.2023 के द्वारा उक्त कार्य पर रोक लगा दी गई है।

अतः आपको जरिये पत्र सूचित किया जाता है आगामी आदेशो तक कार्य को बन्द किया जाया । सो सूचित रहे।

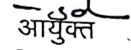
इसे अति आवश्यक समझे।

क्रमांक/न.पा./2023-24/  
प्रतिलिपी :-

01. सुरक्षित पत्रावली

  
आयुक्त

नगर पालिका आबूपर्वत  
दिनांक :-

  
आयुक्त

नगर पालिका आबूपर्वत

Development Section